

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP(IB) No.117/Chd/Pb/2018

Under Section 7 of the Insolvency
and Bankruptcy Code, 2016

In the matter of:-

JBD Diesels

having its office at
SCF 602, Motor Market
Manimajra, Chandigarh-160101

...Petitioner-Operational Creditor

Versus

Macro Ventures Pvt. Ltd.

having its registered office at
Macro House, Plot No.5
Dashmesh Street, Chandigarh
Ambala Road, Zirakpur
Punjab-140603

...Respondent-Corporate Debtor

Order delivered on: 19.09.2018

**Coram: Hon'ble Mr. Justice R.P.Nagrath, Member (Judicial)
Hon'ble Mr. Pradeep R. Sethi, Member (Technical)**

For the Petitioner :Mr. Gaurav Mankotia, Advocate for Ms. Eshna Kumar,
Advocate

Per: R.P. Nagrath, Member(Judicial)

ORDER

Mr. Gaurav Mankotia, Advocate, for Ms. Eshna Kumar,
Advocate, seeks to withdraw the instant petition as the matter has been settled.
Dismissed as withdrawn without liberty to file fresh petition on the same cause
of action.

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 19, 2018
Mohit Kumar